II. (1) A copy each (in English and Hindi) of the following papers, under sub-section
(1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Fifty-first Annual Report and Accounts of the Haryana Agro Industries Corporation Limited (HAIC), Panchkula, Haryana for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 6808/17/22]
- III. (a) Forty-third Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(i)(a) and (ii)(a) above.

[Placed in Library. See No. L.T. 6539/17/22]

IV. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited, for the year 2021-22.

[Placed in Library. See No. L.T. 6809/17/22]

- I. Notification of the Ministry of Textiles
- II. Reports and Accounts of various organisations for various years and related papers
- III. MoU between the Government of India and CCI

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 5421 (E), dated the 28th December, 2021, directing that the commodities specified in column (2) of the Table mentioned therein, shall be packed in jute packaging material for

supply or distribution, in such minimum percentage as specified in corresponding entries in column (3) of the said Table, with effect from the date of publication of this notification in the Official Gazette, upto the 30th June, 2022 (Jute Year 2021-22), under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. See No. L.T. 6855/17/22]

II. (A)(1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Ninety-ninth Annual Report and Accounts of the British India Corporation Limited (BIC), Kanpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company and its subsidiary companies.

[Placed in Library. See No. L.T. 6647/17/22]

- (ii) (a) Annual Report and Accounts of the Central Cottage Industries Corporation of India Limited (CCIC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(i)(a) and (ii)(a) above.

[Placed in Library. *See* No. L.T. 6646/17/22]

(B) (1) A copy each (in English and Hindi) of the following papers, under Section 18 of the National Jute Board Act, 2008:—

- (a) Tenth Annual Report and Accounts of the National Jute Board (NJB), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 6650/17/22]

(C) A copy each (in English and Hindi) of the following papers:-

- (i) (a) Thirty-fifth Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6652/17/22]

- (ii) (a) Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6654/17/22]

- (iii) (a) Forty-first Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, Gujarat, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6655/17/22]

- (iv) (a) Annual Report and Accounts of the Northern India Textile Research Association (NITRA), Ghaziabad, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 6653/17/22]

- (v) (a) Seventy-first Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6656/17/22]

- (vi) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institution.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. *See* No. L.T. 6648/17/22]

- (vii) (a) Fifty-sixth Annual Report and Accounts of the Wool Research Association (WRA), Thane, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6651/17/22]

- (viii) (a) Fifty-second Annual Report and Accounts of the Handloom Export Promotion Council (HEPC), Chennai, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 6649/17/22]

III. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Cotton Corporation of India Limited (CCI), for the year 2021-22. [Placed in Library. *See* No. L.T. 6566/17/22]

I. Notifications of the Ministry of Commerce and Industry

II. Reports and Accounts (2020-21) of the India International Convention and Exhibition Centre Limited, New Delhi; NICDCL, NPC, New Delhi and NCCBM, Ballabgarh, Haryana and related papers

SHRI SOM PARKASH: Sir, I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 726 (E), dated the 11th October, 2021, publishing the First Statutes of the Footwear Design and Development Institute (Amendment) Statutes, 2021, under sub-section (2) of Section 38 of the Footwear Design and Development Institute Act, 2017, along with Delay Statement.

[Placed in Library. See No. L.T. 6569/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 624(E), dated the 11th February, 2022, amending the Ministry's Notification No. S.O. 5317 (E), dated 20.12.2021, under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992.

[Placed in Library. See No. L.T. 6639/17/22]

II. (A) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Fourth Annual Report and Accounts of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6657/17/22]